- (d) the projects and works which liave been undertaken and completed by the Authority so far and the cost •thereof; and
- (e) the overhead expenses of Authority per month?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING CSHRI MOHAN DHARIA): (a) Yes, Sir.

- (b) Government do not feel that there is any uncertainty in the works of C.M.DA. for want of Centre assurance. In fact the Government of India are helping C.M.DA. as much as 13 possible within the given financial resources.
 - (c) to (e) information is being collected.

Special quota of food for the plantation Workers of North Bengal

- 932. SHRI KALYAN ROY; Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) whether it is a fact that Government have all along been supplying special quota of tooct for the plantation workers of North Bengal:
- (b) if so, the quota supplied during the last three years year-wise and for how many workers;
- (c) whether it is a fact that this supply has since been discontinued resulting in industrial unrest among the tea workers; and
- (d) if so, the reasons therefor and what steps have been taken to arrange supply of food to these workers now?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) to (d) Distribution of foodgrain, to various categories of consumers within a State is the concern of the State Government. The

information hr.s been asked for from the Government of West Bengal and the same will be placed on the Table of the Sabha.

Hirakud Dam in Orissa

- 933. SHRI RABI RAY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state;
- (a) whether Government have received J, communication from a member of Rajva Sabha about the crack in the Hirakud Dam in Orissa; and
- (b) if so, the steps taken by Government to take urgent steps in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH): (a) Yes, Sir.

(b) On request from the State Government, officers of the Central Water Commission inspected the site in November, 1974 and advised the State Government to collect and furnish certain data which is still awaited.

Further anelysis of the problem and suggestions for remedial measures would be considered after the required information is received from the State Government.

Delhi Golf Club

- 934. SHRI SUBRAMANIAN SWA MY: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) who is the actual owner of the land used by the Delhi Golf Club situated near Golf Club Links in New Delhi; whether the land is on a lease; if so, what are the details thereof; and
- (b) whether there ig any proposal for an upward revision of the rates of lease, if so, what are the details thereof and if not the reasons therefor?